


ORDER

Since Ms. Harsha Sharma, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, is going to join her duty on 20.08.2020 after curtailing her child care leave from 20.08.2020 to 30.11.2020, therefore, she shall perform her duty from 20.08.2020 to 31.08.2020, on rotation basis, as per roster mentioned below and shall work from home during the remaining period.

Sr. No.	Name of the Judicial Officer with designation	Duty Period
1	Ms. Harsha Sharma, CJ (JD)/JMJC, Sonipat	20.08.2020, 22.08.2020, 24.08.2020, 26.08.2020, 28.08.2020, 30.08.2020.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

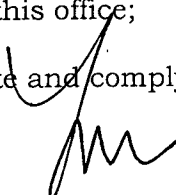
All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 19-08-2020

Endst. No. 6664 / Dated 19/8/2020 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Superintendent of Police, Sonipat;
4. District Attorney, Sonipat;
5. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
6. Superintendent Grade-II (Judicial) of this office;
7. Statistical Assistant of this office;
8. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 19-08-2020